

¹THE CONSTITUTION (SCHEDULED TRIBES) ORDER, 1950

C.O. 22

In exercise of the powers conferred by clause (1) of article 342 of the Constitution of India, the President, after consultation with the Governors and Rajpramukhs of the States concerned, is pleased to make the following Order, namely:--

1. This Order may be called the Constitution (Scheduled Tribes) Order, 1950.

2. The Tribes or tribal communities, or parts of, or groups within, tribes or tribal communities, specified in ²[Parts I to ³XXII] of the Schedule to this Order shall, in relation to the States to which those Parts respectively relate, be deemed to be Scheduled Tribes so far as regards members thereof residents in the localities specified in relation to them respectively in those Parts of that Schedule.

⁴[3. Any reference in this Order to State or to a district or other territorial division thereof shall be construed as a reference to the State, district or other territorial division as constituted on the 1st day of May, 1976.]

1. Published with the Ministry of Law Notifn. No. S.R.O. 510, dated the 6th September, 1950, Gazette of India, Extraordinary, 1950, Part II, Section 3, page 597.

2. Subs. by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956.

3. The figure 'XVIII' has been successively subs. by Act 18 of 1987, s. 19 and the Second Sch. (w.e.f. 30.5.87) by Act 28 of 2000, s. 20 and the Fourth Sch. (w.e.f. 1-11-2000) by Act 29 of 2000, s. 25 and the Sixth Sch. (w.e.f. 9-11-2000) and Act No. 30 of 2000, s. 24 and the Sixth Sch. (w.e.f. 15-11-2000) to read as above.

4. Subs. by Act 108 of 1976, s. 4 and the Second Sch., for paragraph 3 (w.e.f. 27-7-1977).

Constitution (Scheduled Tribes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

¹[THE SCHEDULE

PART I.—*Andhra Pradesh*

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|--|--|
| 1. Andh ² [,Sadhu Andh] | 19. Kulia |
| 2. Bagata | 20. Malis (excluding Adilabad, Hyderabad, Karimnagar, Khammam, Mahbubnagar, Medak, Nalgonda, Nizamabad and Warangal districts) |
| 3. Bhil | 21. Manna Dhora |
| 4. Chenchu, ^{3***} | 22. Mukha Dhora, Nooka Dhora |
| 5. Gadabas ² [Bodo Gadaba, Gutob Gadaba, Kallayi Gadaba, Parangi Gadaba, Kathera Gadaba, Kapu Gadaba] | 23. Nayaks (in the Agency tracts) |
| 6. Gond Naikpod, Rajgond ² [Koitur] | 24. Pardhan |
| 7. Goudu (in the Agency tracts) | 25. Porja, Parangiperja |
| 8. Hill Reddis | 26. Reddi Dhoras |
| 9. Jatapus | 27. Rona, Rena |
| 10. Kammara | 28. Savaras, Kapu Savaras, Maliya Savaras, Khutto Savaras |
| 11. Kattunayakan | 29. Sugalis, Lambadis ² [Banjara] |
| 12. Kolam, ⁴ [Kolawar] | 30. Thoti (in Adilabad, Hyderabad, Karimnagar, Khammam, Mahbubnagar, Medak, Nalgonda, Nizamabad and Warangal districts) |
| 13. Konda Dhoras, ² [Kubi] | 31. Valmiki (in the ⁴ [Scheduled Areas of Vishakapatnam, Srikakulam, Vijayanagaram, East Godavari and West Godavari districts]) |
| 14. Konda Kapus | 32. Yenadis, ² [Chella Yenadi, Kappala Yenadi, Manchi Yenadi, Reddi Yenadi] |
| 15. Kondareddis | 33. Yerukulas, ² [Koracha, Dabba Yerukula, Kunchapuri Yerukula, Uppu Yerukula] |
| 16. Kondhs, Kodi, Kodhu, Desaya Kondhs, Dongria Kondhs, Kuttiya Kondhs, Tikiria Kondhs, Yenity Kondhs, ² [Kuvinga] | ² [34. Nakkala, Kurvikaran |
| 17. Kotia, Benth Oriya, Bartika, ^{3***} Dulia, Holya, ^{3***} Sanrona, Sidhopaiko | 35. Dhulia, Paiko, Putiya (in the districts of Vishakhapatnam and Vijayanagaram)]. |
| 18. Koya, ⁴ [Doli Koya, Gutta Koya, Kammara Koya, Musara Koya, Oddi Koya, Pattidi Koya], Rajah, Rasha Koya, Lingadhari Koya (ordinary), Kottu Koya, Bhine Koya, Rajkoya | |

PART II.—*Assam*

I. ⁵[In the autonomous districts of Karbi Anglong and North Cachar Hills]:-

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|--|-------------------------------|
| 1. Chakma | (x) Haolai |
| 2. Dimasa, Kachari | (xi) Hengna |
| 3. Garo | (xii) Hongsung |
| 4. Hajong | (xiii) Harangkhwal, Rangkhoh |
| 5. Hmar | (xiv) Jongbe |
| 6. Khasi, Jaintia, Synteng, Pnar, War, Bhoi, Lynggam | (xv) Khawchung |
| 7. Any Kuki tribes including:-- | (xvi) Khawathlang, Khothalong |
| (i) Biate, Biete | (xvii) Khelma |
| (ii) Changsan | (xviii) Kholhou |
| (iii) Chongloi | (xix) Kipgen |
| (iv) DOUNGEL | (xx) Kuki |
| (v) Gamalhou | (xxi) Lengthang |
| (vi) Gangte | (xxii) Lhangum |
| (vii) Guite | (xxiii) Lhoujem |
| (viii) Hanneng | (xxiv) Lhouvun |
| (ix) Haokip, Hauptit | (xxv) Lupheng |
| | (xxvi) Mangjel |

1. Subs. by Act 108 of 1976, s. 4 and the Second Sch., for the Schedule (w.e.f. 27-7-1977).

2. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

3. Omitted by s. 4, *ibid.*, and the Second Sch.

4. Subs. by s. 4, *ibid.* and the Second Sch., for certain words.

5. Subs. by Act 47 of 2003, s. 2.

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<p>(xxvii) Misao (xxviii) Riang (xxix) Sairhem (xxx) Selnam (xxxi) Singson (xxxii) Sithou (xxxiii) Sukte (xxxiv) Thado (xxxv) Thangngeu</p>	<p>(xxxvi) Uibuh (xxxvii) Vaiphei 8. Lakher 9. Man (Tai speaking) 10. Any Mizo (Lushai) tribes 11. ¹[Karbi] 12. Any Naga tribes 13. Pawi 14. Syntheng. ²[15. Lalung].</p>
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³[II. In the State of Assam including the Bodoland Territorial Areas District and excluding the autonomous districts of Karbi Anglong and North Cachar Hills]:--

<p>1. Barmans in Cachar 2. Boro, Borokachari 3. Deori 4. Hojai 5. Kachari, Sonowal</p>	<p>6. Lalung 7. Mech 8. Miri 9. Rabha ²[10. Dimasa 11. Hajong 12. Singhpho 13. Khampti 14. Garo].</p>
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PART III.—*Bihar*

<p>1. Asur, ²[Agaria] 2. Baiga 3. Banjara 4. Bathudi 5. Bedia ^{4***} ⁵[6.] Bijhia ⁵[7.] Birhor ⁵[8.] Birjia ⁵[9.] Chero ⁵[10.] Chik Baraik ⁵[11.] Gond ⁵[12.] Gorait ⁵[13.] Ho ⁵[14.] Karmali ⁵[15.] Kharia ⁵[16.] Kharwar ²[Dhelki Kharia, Dudh Kharia, Hill Kharia]</p>	<p>⁵[17.] Khond ⁵[18.] Kisan ⁵[19.] Kora ²[Nagesia] ⁵[20.] Korwa ²[Mudi-kora] ⁶⁵[21.] Lohara, Lohra ⁵[22.] Mahli ⁵[23.] Mal Paharia ⁵[24.] Munda ²[Kumarbhag Paharia] ⁵[25.] Oraon ²[Patar] ⁵[26.] Parhaiya ²[Dhangar Oraon] ⁵[27.] Santal ⁵[28.] Sauria Paharia ⁵[29.] Savar. ²[31. Kawar 32. Kol 33. Tharu.]</p>
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1. Subs. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by s. 4 and the Second Sch., *ibid.*

3. Subs. by Act 47 of 2003, s. 2.

4. Item No. 6 and the entries relating thereto omitted by Act 30 of 2000, s. 24 and the Sixth Sch. (w.e.f. 15-11-2000).

5. Item Nos. 7 to 30 renumbered as item Nos. 6 to 29 by s. 24 and the Sixth Sch., *ibid.* (w.e.f. 15-11-2000).

6. Subs. by Act 48 of 2006, s. 2.

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PART IV.—*Gujarat*

- | | |
|--|---|
| 1. Barda | 17. Kunbi (in the Dangs district) |
| 2. Bavacha, Bamcha | 18. Naikda, Nayaka, Cholivala Nayaka, Kapadia
Nayaka, Mota Nayaka, Nana Nayaka |
| 3. Bharwad (in the Nesses of the forest of Alech,
Barada and Gir) | 19. Padhar
^{2***} |
| 4. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil,
Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadv
Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave | 21. Pardhi, Advichincher, Phanse Pardhi (excluding
Amreli, Bhavnagar, Jamnagar, Junagadh, Kutch,
Rajkot and Surendranagar districts) |
| 5. Charan (in the Nesses of the forests of Alech,
Barada and Gir) | 22. Patelia |
| 6. Chaudhri (in Surat and Valsad districts) | 23. Pomla |
| 7. Chodhara | 24. Rabari (in the Nesses of the forests of Alech,
Barada and Gir) |
| 8. Dhanka, Tadv, Tetaria, Valvi | 25. Rathawa |
| 9. Dhodia ¹ [Dhodi] | 26. Siddi, ¹ [Siddi-Badshan] (in Amreli, Bhavnagar,
Jamnagar,
Junagadh, Rajkot and Surendranagar districts)
^{2***} |
| 10. Dubla, Talavia, Halpati | 28. Varli |
| 11. Gamit, Gamta, Gavit, Mavchi, Padvi | 29. Vitolia, Kotwalia, Barodia
³ [30. Bhil, Bhilala, Barela, Patelia |
| 12. Gond, Rajgond | 31. Tadv Bhil, Pawra, Vasave |
| 13. Kathodi, Katkari Dhor Kathodi, Dhor Katkari,
Son Kathodi, Son Katkari | 32. Padvi]. |
| 14. Kokna, Kokni, Kukna
^{2***} | |
| 16. Koli Dhor, Tokre Koli, Kolcha, Kolgha | |

PART V.—*Himachal Pradesh*

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|---------------------------|-----------------------------|
| 1. Bhot, Bodh | 6. Lahaula |
| 2. Gaddi ^{2***} | 7. Pangwala |
| 3. Gujjar ^{2***} | 8. Swangla |
| 4. Jad, Lamba, Khampa | ¹ [9. Beta, Beda |
| 5. Kanaura, Kinnara | 10. Domba, Gara, Zoba.] |

1. Ins. by Act 10 of 2003, s. 4, and the Second Sch.

2. Omitted by s. 4. and the Second Sch., *ibid.*

3. Ins. by Act 32 of 2002, s. 3.

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PART VI.—*Karnataka*

- | | |
|--|---|
| 1. Adiyani | 26. Koya, Bhine Koya, Rajkova |
| 2. Barda | 27. Kudiya, Melakudi |
| 3. Bavacha, Bamcha | 28. Kuruba (in Coorg district) |
| 4. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi | 29. Kurumanas |
| 5. Chenchu, Chenchwar | 30. Maha Malasar |
| 6. Chodhara | 31. Malaikudi |
| 7. Dubla, Talavia, Halpati | 32. Malasar |
| 8. Gamit, Gamta, Gavit, Mavchi, Padvi, Valvi | 33. Malayekandi |
| 9. Gond, Naikpod, Rajgond | 34. Maleru |
| 10. Gowdalu | 35. Maratha (in Coorg District) |
| 11. Hakkipikki | 36. Marati (in South Kanara district) |
| 12. Hasalaru | 37. Meda ¹ [Medari, Gauriga, Burud] |
| 13. Irular | 38. Naikda, Nayaka, Chollivala Nayaka, Kapadia Nayaka, Mota Nayaka, Nana Nayaka, ² [Naik, Nayak, Beda Bedar and Valmiki] |
| 14. Iruliga | 39. Palliyani |
| 15. Jenu Kuruba | 40. Paniyan |
| 16. Kadu Kuruba | 41. Pardhi, Advichincher, Phanse Pardhi ¹ [Haranshi-kari] |
| 17. Kammara (in South Kanara district and Kollegal taluk of Mysore district) | 42. Petelia |
| 18. Kanivan, Kanyan (in Kollegal taluk of Mysore district) | 43. Rathawa |
| 19. Kathodi, Katkari, Dhor Kathodi, Dhor Katkari, Son Kathodi, Son Katkari | 44. Sholaga |
| 20. Kattunayakan | 45. Soligaru |
| 21. Kokna, Kokni, Kukna | 46. Toda |
| 22. Koli Dhor, Tokre Koli, Kolcha, Kolgha | 47. Varli |
| 23. Konda Kapus | 48. Vitolia, Kotwalia, Barodia |
| 24. Koraga | 49. Yerava |
| 25. Kota | ¹ [50. Siddi (in Uttar Kannada district.)] |

1. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by Act 39 of 1991, s. 2 (w.e.f. 19-4-1991).

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PART VII.—*Kerala*

- | | |
|---|---|
| 1. Adiyān | ³ 25. Malayan , Nattu Malayan, Konga Malayan |
| 2. Arandan ¹ [Aranadan] | (excluding the areas comprising the |
| | Kasargode, Connanore, Wayand and |
| | Kozhikode districts) |
| 3. Eravallan | 26. Malayarayar |
| 4. Hill Pulaya ¹ [Mala Pulayan, Kurumba Pulayan, | 27. Mannan ¹ [to be spelt in Malayalam script in |
| Karavazhi Pulayan, Pamba Pulayan] | parenthesis] |
| 5. Irular, Irulan | ^{2***} |
| 6. Kadar ¹ [Wayanad Kadar] | 29. Muthuvan, Mudugar, Muduvan |
| ^{2***} | 30. ³ [Pallegan, Palligan, Palliyar Paliyan] |
| 8. Kanikaran, Kanikkar | 33. Paniyan |
| 9. Kattunayakan | 34. Ulladan ¹ [Ullatan] |
| 10. ³ [Kochuvelan] | 35. Uraly |
| ^{2***} | ¹ [36. Mala Vettuvan (in Kasargode and Kannur |
| 13. Koraga | districts) |
| ^{2***} | |
| 15. Kudiya, Melakudi | 37. Ten Kurumban, Jenu Kurumban |
| 16. Kurichchan ¹ [Kurichiyān] | 38. Thachanadan, Thachanadan Moopan |
| 17. Kurumans ¹ [Mullu Kuruman, Mulla Kuruman, | 39. Cholanaickan |
| Mala Kuruman] | 40. Mavilan |
| 18. Kurumbas ¹ [Kurumba Kuruman] | 41. Karimpalan |
| 19. Maha Malasar | 42. Vetta Kuruman |
| 20. Malai Arayan ¹ [Mala Arayan] | 43. Mala Panickar.] |
| 21. Malai Pandaram | |
| 22. Malai Vedan ¹ [Malavedan] | |
| 23. Malakkuravan | |
| 24. Malasar | |

1. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

2. Entries 7, 8, 11, 12, 14 and 28 omitted by s. 4 and the Second Sch., *ibid.*

3. Subs. by s. 4 and the Second Sch., *ibid.*

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¹[PART VIII.—*Madhya Pradesh*

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|---|---|
| 1. Agariya | 35. Oraon, Dhanka, Dhangad |
| 2. Andh | 36. Panika (in Chhatarpur, Datia, Panna, Rewa,
Satna, Shahdol, Sidhi and Tikamgarh districts) |
| 3. Baiga | 37. Pao |
| 4. Bhaina | 38. Pardhan, Pathari, Saroti |
| 5. Bharia Bhumia, Bhuinhar Bhumia, Bhumiya,
Bharia, Paliha, Pando | ^{2***} |
| 6. Bhattra | 40. Pardhi; Bahelia, Bahellia, Chita Pardhi, Langoli
Pardhi, Phans, Pardhi, Shikari, Dandami
Maria, Dhuru, Dhurwa, Dhoba,
Dhulia, Dorla, Gaiki, Gatta, Gaita,
Gond Gowari, Hill Maria Kandra,
Kalangar, Khatola, Koitar, Koya,
Khirwar, Khirwara, Kucha Maria, Kuchaki
Maria, Mardia, Maria, Mana, Mannewar,
Moghya, Mogia, Monghya, Mudia, Muria,
Nagarchi, Nagwanshi, Ojha, Raj, Sonjhari
Jhareka, Thatia, Thotya, Wade Maria, Vade
Maria, Daroi Takankar, Takia [in (1) Bastar,
Chhindwara, Mandra, Raigarh, Seoni and
surguja districts, (2) Baihar tahsil of
Balaghat district, (3) Betul and Bhainsdehi
tehsils of Betul district, (4) Bilaspur and
Katghora tahsils of Bilaspur district, (5)
Durg and Balod tahsils of Durg district, (6)
Chowki, Manpur and Mohala Revenue
Inspectors' Circles of Rajnandgaon district,
(7) Murwara, Patan and Sihora tahsils of
Jabalpur district, (8) Hoshangabad and
Sohagpur tahsils of Hoshangabad district
and Narsimhapur district, (9) Harsud tahsil
of Khandwa district, (10) Bindra Nawagarh
Dhamtari and Mahasamund tahsils of Raipur
district] |
| 7. Bhil, Bhilala, Barela, Patelia | |
| 8. Bhil Mina | |
| 9. Bhunjia | |
| 10. Biar, Biyar | |
| 11. Binjhar | |
| 12. Birhul, Birhor | |
| 13. Damor, Damaria | |
| 14. Dhanwar | |
| 15. Gadaba, Gadba | |
| 16. Gond; Arakh, Arrakh, Agaria, Asur, Badi Maria,
Bada Maria, Bhatola, Bhimma, Bhuta,
Koliabhuta, Koliabhuti, Bhar, Bisonhorn
Maria, Chota Maria, | |
| 17. Halba, Halbi | |
| 18. Kamar | |
| 19. Karku | |
| 20. Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar,
Chhatri | |
| ^{2***} | |
| 22. Khairwar, Kondar | |
| 23. Kharia | |
| 24. Kondh Khond, Kandh | |
| 25. Kol | |
| 26. Kolam | |
| 27. Kokru, Bopchi, Mouasi, Nihal, Nahul Bondhi,
Bondeya | |
| 28. Korwa, Kodaku | |
| 29. Majhi | |
| 30. Majhwar | |
| 31. Mawasi | |
| ^{2***} | |
| 33. Munda | |
| 34. Nagesia, Nagasia | |
| | 41. Parja |
| | 42. Saharya, Saharia, Seharra, Sehria, Sosia, Sor |
| | 43. Saonta, Saunta |
| | 44. Saur |
| | 45. Sawar, Sawara |
| | 46. Sonr.] |

1. Subs. by Act 28 of 2000, s. 20 and the Fourth Sch., for Part VIII (w.e.f. 1-11-2000).

2. Entries 21, 32 and 39 omitted by Act 10 of 2003, s. 4 and the Second Sch.

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PART IX.—*Maharashtra*

- | | |
|--|---|
| 1. Andh | 19. Halba, Halbi |
| 2. Baiga | 20. Kamar |
| 3. Barda | 21. Kathodi, Katkari, Dhor Kathodi, Dhor Kathkari
Son Kathodi, Son Katkari |
| 4. Bavacha, Bamcha, | 22. Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar,
Chattri |
| 5. Bhaina | 23. Khairwar |
| 6. Bharia Bhumia, Bhuinhar Bhumia, Pando | 24. Kharia |
| 7. Bhattra | 25. Kokna, Kokni, Kukna |
| 8. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil,
Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi
Bhil, Bhagalia, Bhilala Pawara, Vasava, Vasave | 26. Kol |
| 9. Bhunjia | 33. Koya, Bhine Koya, Rajkoya |
| 10. Binjhar | 34. Nagesia, Nagasia |
| 11. Birhul, Birhor | 35. Naikda, Nayaka, Cholivala Nayaka, Kapadia
Nayaka, Mota Nayaka, Nana Nayaka |
| ^{1***} | 36. Oraon, Dhangad |
| 13. Dhanka, Tadvi, Tetaria Valvi | 37. Pardhan, Pathari, Saroti |
| 14. Dhanwar | 38. Pardhi, Advichincher, Phans Pardhi Phanse
Pardhi, Langoli Pardhi, Bahelia, Bahellia, Chita
Pardhi, Shikari, Takankar, Takia |
| 15. Dhodia | 39. Parja |
| 16. Dubla, Talavia, Halpati | 40. Patelia |
| 17. Gamit, Gamta, Gavit, Mavchi, Padvi | 41. Pomla |
| 18. ² [Gond Rajgond] Arakh, Arrakh, Agaria Asur,
Badi Maria, Bada Maria, Bhatola, Bhimma,
Bhuta, Koilabhuta, Koilabhuti, Bhar, Bisonhorn
Maria, Chota Maria, Dandami Maria, Dhuru,
Dhurwa, Dhoba, Dhulia, Dorla, Kaiki; Gatta,
Gatti, Gaita, Gond Gowari, Hill Maria, Kandra,
Kalanga, Khatola, Koitar, Koya, Khirwar,
Khirwara, Kucha Maria, Kuchaki Maria,
Madia, Maria, Mana, Mannewar, Moghya,
Mogia, Monghya Mudia, Muria, Nagarchi,
Naikpod, Nagwanshi, Ojha, Raj, Sonjhari
Jhareka, Thatia, Thotya, Wade Maria, Vade
Maria | 42. Rathawa |
| | 43. Sawar, Sawara, |
| | 44. Thakur, Thakar, Ka Thakur, Ka Thakar, Ma
Thakur, Ma Thakar |
| | ^{1***} |
| | 46. Varli |
| | 47. Vitolia, Kotwalia, Barodia. |

1. Entries 12 and 45 omitted by Act 10 of 2003, s. 4 and the Second Sch.

2. Subs. by s. 4 and the Second Sch., *ibid.*

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PART X.—*Manipur*

- | | |
|---------------|-------------------------------|
| 1. Aimol | 17. Any Mizo (Lushai) tribes |
| 2. Anal | 18. Monsang |
| 3. Angami | 19. Moyon |
| 4. Chiru | 20. Paite |
| 5. Chothe | 21. Purum |
| 6. Gangte | 22. Ralte |
| 7. Hmar | 23. Sema |
| 8. Kabui | 24. Simte |
| 9. Kacha Naga | 25. Suhte |
| 10. Koirao | 26. Tangkhul |
| 11. Koireng | 27. Thadou |
| 12. Kom | 28. ¹ [Vaiphei] |
| 13. Lamgang | 29. Zou. |
| 14. Mao | ² [30. Poumai Naga |
| 15. Maram | 31. Tarao |
| 16. Maring | 32. Kharam |
| | 33. Any Kuki tribes] |

PART XI.—*Meghalaya*

- | | |
|---|---------------------------------|
| 1. Chakma | (xvii) Khelma |
| 2. Dimasa, Kachari | (xx) Kuki |
| 3. Garo | (xxi) Lengthang |
| 4. Hajong | (xxii) Lhangum |
| 5. Hmar | (xxiii) Lhoujen |
| 6. Khasi, Jaintia, Syteng, Pnar, War, Bhoi,
Lyngngam | (xxiv) Lhouvun |
| 7. Any Kuki Tribes including.- | (xxv) Lupheng |
| (i) Biate, Biete | (xxvi) Mangjel |
| (ii) Changsan | (xxvii) Misao |
| (iii) Chongloi | (xxviii) Riang |
| (iv) DOUNGEL | (xxix) Sairhem |
| (v) Gamalhou | (xxx) Selnam |
| (vi) Gangte | (xxxi) Singson |
| (vii) Guite | (xxxii) Sitlhou |
| (viii) Hanneng | (xxxiii) Sukte |
| (ix) Haokip, Haupit | (xxxiv) Thado |
| (x) Haolai | (xxxv) Thanggeu |
| (xi) Hengna | (xxxvi) Uibuh |
| (xii) Hongsungh | (xxxvii) Vaiphei |
| (xiii) Hrangkhwal, Rangkhoh | 8. Lakher |
| (xiv) Jongbe | 9. Man (Tai speaking) |
| (xv) Khawchung | 10. Any Mizo (Lushai) Tribes |
| (xvi) Khawathilang, Khothalong | 11. Mikir |
| (xviii) Kholhou | 12. Any Naga tribes |
| (xix) Kipgen | 13. Pawi |
| | 14. Syteng |
| | ³ [15. Boro Kacharis |
| | 16. Koch |
| | 17. Raba, Rava]. |

1. Subs. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by s. 4 and the Second Sch., *ibid.*

3. Ins. by Act 43 of 1987, s. 2 (w.e.f. 19-9-1987).

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PART XII.—*Orissa*

- | | |
|--|--|
| 1. Bagata ¹ [Bhakta] | 34. Kolah Loharas, Kol Loharas |
| 2. Baiga | 35. Kolha |
| 3. Banjara Banjari | 36. Koli, Malhar |
| 4. Bathudi ¹ [Bathuri] | 37. Kondadora |
| 5. Bhattada, Dhotada ¹ [Bhotra, Bhatra, Bhattara, Bhotora, Bhatara] | 38. Kora ¹ [Khaira, Khayara] |
| 6. Bhuiya Bhuyan | 39. Korua |
| 7. Bhumia | 40. Kotia |
| 8. Bhumij ¹ [Teli Bhumij, Haladipohria Bhumij, Haladi Pokharia Bhumija, Desi Bhumij, Desia Bhumij, Tamarina Bhumij] | 41. Koya ¹ [Gumba Koya, Koitur Koya, Kamar Koya, Musara Koya] |
| 9. Bhunjia | 42. Kulis |
| 10. Binjhal ¹ [, Binjhar] | 43. Lodha ¹ [Nodh, Nodha, Lodh] |
| 11. Binjhia, Binjhoa | 44. Madia |
| 12. Birhor | 45. Mahali |
| 13. Bondo Paraja ¹ [Bonda Paroja, Band Paroja] | 46. Mankidi |
| 14. Chenchu | 47. Mankirdia ¹ [Mankria, Mankidi] |
| 15. Dal | 48. Matya ¹ [Matia] |
| 16. Desua Bhumji | 49. Mirdhas ¹ [Kuda, Koda] |
| 17. Dharua ¹ [Dhuruba, Dhurva] | 50. Munda, Munda Lohara, Munda Mahalis ¹ [Nagabanshi Munda, Oriya Munda] |
| 18. Didayi ¹ [Didai Paroja, Didai] | 51. Mundari |
| 19. Gadaba, ¹ [Bodo Gadaba, Gutob Gadaba, Kapu Gadaba, Ollara Gadaba, Parenga Gadaba, Sano Gadaba] | 52. Omanatya ¹ [Omanatyo, Amanatya] |
| 20. Gandia | 53. Oraon ¹ [Dhangar, Uran] |
| 21. Ghara | 54. Parenga |
| 22. Gond, Gondo ¹ [Rajgond, Maria Gond, Dhur Gond] | 55. Paroja ¹ [Parja, Bodo Paroja, Barong Jhodia Paroja, Chhelia Paroja, Jhodia Paroja, Konda Paroja, Paraja, Ponga Paroja, Sodia Paroja, Sano Paroja, Solia Paroja] |
| 23. Ho | 56. Pentia |
| 24. Holva | 57. Rajuar |
| 25. Jatapu | 58. Santal |
| 26. Juang | 59. Saora, Savar, Saura, Sahara ¹ [Arsi Saora, Based Saora, Bhimma Saora, Chumura Saora, Jara Savar, Jadu Saora, Jati Saora, Juari Saora, Kampu Saora, Kampa Soura, Kapo Saora, Kindal Saora, Kumbi Kancher Saora, Kalapithia Saora, Kirat Saora, Lania Soara, Lamba Lanjia Saora, Laura Saora, Luar Saora, Laria Savar, Malia, Saora, Malla Saora, Uriya Saora, Raika Saora, Sudda Saora, Sarda Saora, Tankala Saora, Patro Saora, Vesu Saora] |
| 27. Kandha Gauda | 60. Shabar, Lodha |
| 28. Kawar ¹ [Kanwar] | 61. Sounti |
| 29. Kharia, Kharian ¹ [Berga Kharia, Dhelki Kharia, Dudh Kharia, Erenga Kharia, Munda Kharia, Oraon Kharia, Khadia, Pahari Kharia] | 62. Tharua ¹ [Tharua Bindhani]. |
| 30. Kharwar | |
| 31. Khond, Kond, Kandha, Nanguli Kandha, Sitha Kandha ¹ [Kondh, Kui, Buda Kondh, Bura Kandha, Desia Kandha, Dungaria Kondh, Kutia Kandha, Kandha Gauda, Muli Kondh, Malua Kondh, Pengo Kandha, Raja Kondh, Raj Khond] | |
| 32. Kisan ¹ [Nagesar, Nagesia] | |
| 33. Kol | |

Constitution (Scheduled Tribes) Order, 1950
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PART XIII.—*Rajasthan*

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| <ol style="list-style-type: none"> 1. Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave 2. Bhil Mina 3. Damor, Damaria 4. Dhanka, Tadvi, Tetaria, Valvi 5. Garasia (excluding Rajput Garasia) 6. Kathodi, Katkari, Dhor Kathodi, Dhor Katkari, Son Kathodi, Son Katkari | <ol style="list-style-type: none"> 7. Kokna, Kokni, Kukna 8. Koli Dhor, Tokre koli, Kolcha, Kolgha 9. Mina 10. Naikda, Nayaka, Cholivala Nayaka, Kapadia Nayaka, Mota Nayaka, Nana Nayaka 11. Patelia 12. Seharia, Sehria, Sahariya. |
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PART XIV.—*Tamil Nadu*

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|---|---|
| <ol style="list-style-type: none"> 1. Adiyan 2. Aranadan 3. Eravallan 4. Irular 5. Kadar 6. Kammara (excluding Kanyakumari district and Shenkottah taluk of Tirunelveli district) 7. Kanikaran, Kanikkar (in kanyakumari District and Shenkottah ¹[and Ambasaundram taluks] of Tirunelveli district) 8. Kaniyan, Kanyan 9. Kattunayakan 10. Kochu Velan 11. Konda Kapus 12. Kondareddis 13. Koraga 14. Kota (excluding Kanyakumari district and Shenkottah taluk of Tirunelveli district) 15. Kudiya, Melakudi 16. Kurichchan 17. Kurumbas (in the Nilgiris district) 18. Kurumans | <ol style="list-style-type: none"> 19. Maha Malasar 20. Malai Arayan 21. Malai Pandaram 22. Malai Vedan 23. Malakkuravan 24. Malasar 25. Malayali (in Dharmapuri, North Arcot, Pudukottai, Salem, South Arcot and Tiruchirapali districts) 26. Malayekandi 27. Mannan 28. Mudugar, Muduvan 29. Muthuvan 30. Palleyan 31. Palliyan 32. Palliyar 33. Paniyan 34. Sholaga 35. Toda (excluding Kanyakumari district and Shenkottah taluk of Tirunelveli district) 36. Uraly |
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PART XV.—*Tripura*

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| <ol style="list-style-type: none"> 1. Bhil 2. Bhutia 3. Chaimal 4. Chakma 5. Garoo 6. Haram ²[Bengshel, Dub, Kaipeng, Kalai, Karbong, Lengui, Mussum, Rupini, Sukuhep, Thangchep] | <ol style="list-style-type: none"> 7. Jamatia 8. Khasia 9. Kuki, including the following sub-tribes:-- <ol style="list-style-type: none"> (i) Balte (ii) Belalhut (iii) Chhalya |
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1. Subs. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by s. 4 and the Second Sch., *ibid.*

Constitution (Scheduled Tribes) Order, 1950
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| <ul style="list-style-type: none"> (iv) Fun (v) Hajango (vi) Jangtei (vii) Khareng (viii) Khephong (ix) Kuntei (x) Laifang (xi) Lentei (xii) Mizel (xiii) Namte (xiv) Paitu, Paite (xv) Rangchan | <ul style="list-style-type: none"> (xvi) Rangkhole (xvii) Thangluya 10. Lepcha 11. Lushai 12. Mag 13. Munda, Kaur 14. Noatia ¹[Murashing] 15. Orang 16. Riang 17. Santal 18. Tripura, Tripuri, Tippera 19. Uchai. |
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PART XVI.—*West Bengal*

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| <ul style="list-style-type: none"> 1. Asur 2. Baiga 3. Badia, Bediya 4. Bhumji 5. Bhutia, Sherpa, Toto, Dukpa, Kagatay, Tibetan, Yolmo 6. Birhor 7. Birjia 8. Chakma 9. Chero 10. Chik Baraik 11. Garo 12. Gond 13. Gorait 14. Hajang 15. Ho 16. Karmali 17. Kharwar 18. Khond 19. Kisan | <ul style="list-style-type: none"> 20. Kora 21. Korwa 22. Lepcha 23. Lodha, Kheria, Kharia 24. Lohara, Lohra 25. Magh 26. Mahali 27. Mahli 28. Mal Pahariya 29. Mech 30. Mru 31. Munda 32. Nagesia 33. Oraon 34. Parhaiya 35. Rabha 36. Santal 37. Sauria Paharia 38. Savar ¹[39. Limbu (Subba) 40. Tamang.] |
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²[PART XVII.—*Mizoram*

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|---|---|
| <ul style="list-style-type: none"> 1. Chakma 2. Dimasa(Kachari) 3. Garo 4. Hajong 5. Hmar 6. Khasi and Jaintia, (including Khasi, Synteng or Pnar, War, Bhoi or Lyngngam) | <ul style="list-style-type: none"> 7. Any Kuki tribes, including,-- <ul style="list-style-type: none"> (i) Baite or Biete (ii) Changsan (iii) Chongloi (iv) Doungel (v) Gamalhou |
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1. Ins. by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by Act 34 of 1986, s. 14 and the Third Sch. (w.e.f. 20-2-1987).

Constitution (Scheduled Tribes) Order, 1950
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<ul style="list-style-type: none"> (vi) Gangte (vii) Guite (viii) Hanneng (ix) Haokip or Hauptit (x) Haolai (xi) Hengna (xii) Hongsungh (xiii) Hrangkhwal or Rangkhol (xiv) Jongbe (xv) Khawchung (xvi) Khawathlang or Khothalong (xvii) Khelma (xviii) Kholhou (xix) Kipgen (xx) Kuki (xxi) Lengthang (xxii) Lhangum (xxiii) Lhoujem (xxiv) Lhouvun (xxv) Lupheng 	<ul style="list-style-type: none"> (xxvi) Mangjel (xxvii) Missao (xxviii) Riang (xxix) Sairhem (xxx) Selnam (xxxi) Singson (xxxii) Sitlhou (xxxiii) Sukte (xxxiv) Thado (xxxv) Thangngeu (xxxvi) Uibuh (xxxvii) Vaiphei <ul style="list-style-type: none"> 8. Lakher 9. Man (Tai-speaking) 10. Any Mizo (Lushai) tribes 11. Mikir 12. Any Naga tribes 13. Pawi 14. Synteng] ¹[15. Paite.]
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²[PART XVIII.—*Arunachal Pradesh*

All tribes in the State including: —

<ul style="list-style-type: none"> 1. Abor 2. Aka 3. Apatani ³[4. Nyishi] 5. Galong 6. Khampti 7. Khowa 8. Mishmi ¹[Idu, Taroon] 	<ul style="list-style-type: none"> 9. Momba 10. Any Naga tribes 11. Sherdukpen 12. Singpho.] ¹[13. Hrusso 14. Tagin 15. Khamba 16. Adi.]
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⁴[PART XIX.—*Goa*

<ul style="list-style-type: none"> 1. Dhodia 2. Dubla (Halpati) 3. Naikda (Talavia) 4. Siddi (Nayaka) 	<ul style="list-style-type: none"> 5. Varli] ¹[6. Kunbi 7. Gawda 8. Velip.]
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1. Ins by Act 10 of 2003, s. 4 and the Second Sch.

2. Ins. by Act 69 of 1986, s. 17 and the Third Sch.(w.e.f. 20-2-1987).

3. Ins. by Act 18 of 1987, s. 19 and the Second Sch. (w.e.f. 30-5-1987).

4. Subs. by Act 14 of 2008, s. 2.

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¹[PART XX.—*Chhattisgarh*

- | | |
|---|---|
| 1. Agariya | 22. Kharia |
| 2. Andh | 23. Kondh, Khond, Kandh |
| 3. Baiga | 24. Kol |
| 4. Bhaina | 25. Kolam |
| 5. Bharia Bhumia, Bhuinhar Bhumia, Bhumiya,
Bharia, Paliha, Pando | 26. Korku, Bopchi, Mouasi, Nihar, Nahul, Bondhi,
Bondeya |
| 6. Bhattra | 27. Korwa, Kodaku |
| 7. Bil, Bhilala, Barela, Patelia | 28. Majhi |
| 8. Bil Mina | 29. Majhwar |
| 9. Bhunjia | 30. Mawasi |
| 10. Biar, Biyar | 31. Munda |
| 11. Binjhar | 32. Nagesia, Nagasia |
| 12. Birhul, Birhor | 33. Oraon, Dhanka, Dhangad |
| 13. Damor, Damaria | 34. Pao |
| 14. Dhanwar | 35. Pardhan, Pathari, Saroti |
| 15. Gadaba, Gadba | 36. Pardhi, Bahelia, Bahellia, Chita Pardhi, Langoli
Pardhi, Phans Pardhi, Shikari, Takankar, Takia
[in (i) Bastar, Dantewara, Kanker, Raigarh,
Jashpurnagar, Surguja and Korba districts, (ii)
Katghora, Pali, Kartala and Korba tahsils of
Korba districts, (iii) Bilaspur, Pendra, Kota and
Takhatpur tahsils of Bilaspur district, (iv) Durg,
Patan, Gunderdehi, Dhamdha, Balod, Gurur and
Dondilohara tahsils of Durg district, (v) Chowki,
Manpur and Mohala Revenue Inspector Circles
of Rajandgon district, (vi) Mahasamund,
Saraipali and Basna tahsils of Mahasamund
district, (vii) Bindra-Navagarh Rajim and
Deobhog tahsils of Raipur district, and (viii)
Dhamtari, Kurud and Sihava tahsils of Chamtari
district] |
| 16. Gond, Arakh, Arrakh, Agaria, Asur, Badi Maria,
Bada Maria, Bhatola, Bimma, Bhuta,
Koilahhuta, Kolibhuti, Bhar, Bisonhorn Maria,
Chota Maria, Dandami Maria, Dhuru, Dhurwa,
Dhoba, Dhulia, Dorla, Gaiki, Gatta, Gatti,
Gaita, Gond, Gowari Hill Maria, Kandra,
Kalanga, Hatola, Koitar, Koya, Khirwar,
Hirwara, Kucha Maria, Kuchaki Maria, Madia,
Maria, Mana, Mannewar, Moghya, Mogia,
Minghya, Mudia, Muria, Nagarchi, Nagwanshi,
Ojha, Raj Gond, Sonjhari, Jhareka, Thatia,
Thotya, Wade Maria, Vade Maria, Daroi | |
| 17. Halba, Halbi | 37. Parja |
| 18. Kamar | 38. Sahariya, Saharia, Seharra, Sehria, Sosia, Sor |
| 19. Karku | 39. Saonta, Saunta |
| 20. Kavar, Kanwar, Kaur, Cherwa, Rathia, Tanwar,
Chattri | 40. Saur |
| 21. Khairwar, Kondar | 41. Sawar, Sawara |
| | 42. Sonr.] |

Constitution (Scheduled Tribes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

¹[PART XXI.—²*Uttarakhand*]

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| 1. Bhotia | 4. Raji |
| 2. Buksa | 5. Tharu.] |
| 3. Jannsari | |

³[PART XXII.—*Jharkhand*]

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| 1. Asur ⁴ [Agaria] | 17. Khond |
| 2. Baiga | 18. Kisan ³ [Nagesia] |
| 3. Banjara | 19. Kora ³ [Kumarbhag Paharia] |
| 4. Bathudi | 20. Korwa |
| 5. Bedi | 21. Lohra |
| 6. Binjhia | 22. Mahil |
| 7. Birhor | 23. Mal Pahariya ³ [Kumarbhag Paharia] |
| 8. Birjia | 24. Munda ³ [Patar] |
| 9. Chero | 25. Oraon ³ [Dhangar (Oraon)] |
| 10. Chick Baraik | 26. Parhaiya |
| 11. Gond | 27. Santhal |
| 12. Gorait | 28. Sauria Paharia |
| 13. Ho | 29. Savar |
| 14. Karmali | 30. Bhumij.] |
| 15. Kharia ³ [Dhelki Kharia, Dudh Kharia, Hill
Kharia] | ³ [31. Kawar |
| 16. Kharwar | 32. Kol.] |

1. Ins. by Act 29 of 2000, s. 25 and the Sixth Sch. (w.e.f. 9-11-2000).

2. Subs. by Act 52 of 2006, s. 3, for "Uttaranchal" (w.e.f. 1-1-2007).

3. Ins. by Act 30 of 2000, s. 24 and the Sixth Sch. (w.e.f. 15-11-2000)

4. Ins by Act 10 of 2003, s. 4 and the Second Sch.